

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of two (02) Sessions Judges/Addl. Sessions Judges to participate in Academic Programme No.P-1450 "National Seminar on Cyber Crime and Electronic Evidence" scheduled on 19.04.2025 and 20.04.2025 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2024-25, e-mail from the Director, National Judicial Academy, Bhopal, dated 23.08.2024.
2. High Court's letter in Roc.No.1485/SO/2024, dated 07.04.2025.

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ORDER ROC.NO. 1732/2025 - B.SPL., DATED: 11.04.2025

The High Court is pleased to pass the following order:

The following two (02) Sessions Judges/Addl. Sessions Judges to participate in Academic Programme No.P-1450 "National Seminar on Cyber Crime and Electronic Evidence" scheduled on 19.04.2025 and 20.04.2025 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
2.	SRI VINOD KUMAR, II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.	IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.
3.	SRI KUMAR VIVEK, Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.	Chairman, Land Reforms Appellate Tribunal-cum- II Additional District and Sessions Judge, Karimnagar.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Academic Programme.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the Principal District and Sessions Judges/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

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- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Academic Programme at the National Judicial Academy, Bhopal.
 2. The nominated officers are entitled only for actual journey period.


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Principal District and Sessions Judge, Karimnagar.
6. The II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.
7. The IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.
8. The Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar
9. The Chairman, Land Reforms Appellate Tribunal-cum- II Additional District and Sessions Judge, Karimnagar.
10. The Pay and Accounts Officer Hyderabad.
11. The District Treasury Officer Karimnagar.
12. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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